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Title: Introduction of the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011.

MADAM SPEAKER: Item No. 18 - Shri Pranab Mukherjee.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, I beg to move for leave to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Act, 1985.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Act, 1985."

The motion was adopted.

SHRI PRANAB MUKHERJEE: Madam, I introduce the Bill.